



## HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

17th March, 2026

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Total Question - 20

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**To Suspend/remove the Chairman of the Municipal Committee**

**\*181 Smt. Vinesh (Julana):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the Government has taken cognizance of the case registered against the Chairman of Julana Municipal Committee on charges of corruption; if so, the date on which such cognizance was taken;

b) the administrative and legal actions taken by the Government against the Chairman after he was sent to jail in connection with the abovesaid corruption case;

c) whether there is any proposal under consideration of the Government to suspend/remove the Chairman from office or to dissolve the Julana Municipal Committee; if so, the details thereof; and

d) if not, the reasons thereof?

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**To Develop a Transport Area**

**\*182 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that Yamunanagar City is a hub of plywood industries; and

b) if so, whether there is any proposal under consideration of the Government to develop Transport area in the Yamunanagar Assembly Constituency outside the city on Panchkula-Yamunanagar highway or any other suitable place togetherwith the time by which it is likely to be developed?

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### **To Construct a Ring Road**

**\*183 Smt. Renu Bala (Sadhaura):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a Ring Road in block Vyaspur of Sadhaura Assembly Constituency; and

b) if so, the time by which the construction work of the abovesaid Ring Road is likely to be completed?

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### **To Set-up Liquid Waste Water Management Plant.**

**\*184 Sh. Laxman Singh Yadav (Rewari):**

Will the Development & Panchayats Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for the construction of Liquid Waste Water Management Plant in Gram Panchayat Akera and Ghatal Mahaniyawas of Rewari Assembly Constituency; and

b) if so, the action being taken by the Government in this regard?

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### **Total Amount Disbursed Under Bhavantar Bharpai Yojana**

**\*185 Sh. Rajbir Fartia (Loharu):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) whether it is a fact that the State Government has announced a Bhavantar Bharpai payment of ₹ 575 per quintal to farmers in addition to the Minimum Support Price (MSP) of ₹ 2775 per quintal for Bajra in State; if so, whether the said amount been paid to farmers who have filled the J-form togetherwith the number of such farmers alongwith the total amount disbursed;
- b) if not, the reasons for which such payment has not been made by the Government to the eligible farmers;
- c) the total farmers in the State that have filled the J-form;
- d) the time by which payment is likely to be made by the Government to the remaining eligible farmers; and
- e) the level at which the payment process is currently lying pending?

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### **To Re-Construct/Renovate Canals/Distributaries**

**\*186 Sh. Yoginder Singh Rana (Assandh):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether it is a fact that several canals/distributaries falling under the Assandh Assembly Constituency were constructed about 45—50 years ago and are presently in a dilapidated condition, as a result of which farmers are facing serious problems in irrigation as well as in providing drinking water for livestock; and
- b) whether there is any proposal under consideration of the Government for the reconstruction/renovation of such canals/distributaries located in and around Assandh town and villages Jaisinghpura, Uplana, Dupedi, Phaphrana, Salwan, Kurlan, Ardana, Gangatehri, Popra, Danauli and Malikpur falling under the Assandh Assembly Constituency; if so, the time by which the reconstruction/renovation works of the abovesaid canals/distributaries are likely to be started and completed?

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### **The Number of De-addiction Centres**

**\*187 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Health Minister be pleased to state: -

- a) the total number of deaths occurred in district Nuh due to intoxication from the year 2023 till to date;
- b) the number of drug de-addiction centers in district Nuh alongwith the number of beds available therein;
- c) whether there is any proposal under consideration of the Government to increase the beds or the number of de-addiction centres in the district Nuh; and
- d) the steps taken or likely to be taken by the Health Department to prevent the increasing effects of drug/intoxication abuse in the district Nuh?

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### **To Install Sewerage System**

**\*188 Sardar Jarnail Singh (Ratia ):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to lay/install the remaining sewerage system in Ratia city; and
- b) if so, the time by which the abovesaid proposal is likely to be materialized?

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### **To Reduce the Time Limit for Reconstruction of the Water Courses**

**\*189 Sh. Jassi Petwar (Narnaund) :  
Sh. Randhir Panihar(Nalwa) :**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether it is a fact that the Government has currently fixed a mandatory time-limit of 20 years for the remodelling and reconstruction of lined canal watercourses in the State; and
- b) whether there is any proposal under consideration of the Government to reduce this time-limit from 20 years to a more realistic period to ensure timely repair and efficient irrigation; if so, the details thereof?

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### To Supply the Canal Water upto Tail of Minors

**\*190 Sh. Chander Parkash (Adampur):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the arrangements made by the Government to supply canal water up to the tail of all the irrigation channels of the State;

b) whether it is fact that the canal water has not been supplied up to the tail to the following minors of Adampur Assembly Constituency for a long period of time:-

- i) Balak Minor;
- ii) Rana Distributary;
- iii) Budak Sub Minor;
- iv) Bandaheri Sub Minor;
- v) Kabir Minor;
- vi) Basra Minor-2;
- vii) Balsamand Minor; and

c) if so, the arrangements made by the Government to supply canal water upto the tail of the abovesaid minors?

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### To Extend the Limits of MC Indri

**\*191 Sh. Ram Kumar Kashyap (Indri):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to extend the limits of the Municipal Committee, Indri; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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## To Construct Stadiums and Sports Complexes

**\*192 Sh. Vikas Saharan (Kalayat):**

Will the Minister of State for Sports be pleased to state: -

a) the total number of sports stadiums constructed across the State during the last five years alongwith number of sports stadiums constructed within the Kalayat Assembly Constituency and the budget incurred thereon;

b) the reasons for which no sports stadium or major sports complex has been constructed in Kalayat in the last five years, despite the area possessing immense potential and talented youth in Wrestling, Kabaddi and Athletics;

c) whether any land has been identified or a budget provision has been made for a new sports stadium in Kalayat; if so, the details of the site and the allocated amount; and

d) the time by which the construction of a new sports infrastructure facility in Kalayat is likely to be started and completed?

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## The Steps Taken to Prevent Cyber Crimes

**\*193 Ch. Aftab Ahmed (Nuh):**

Will the Chief Minister be pleased to state: —

(a) whether it is a fact that cases of cyber crime are increasing in the State;

(b) if so, the police station-wise and district-wise number of cyber crime cases registered in the State during the years 2024-25 and 2025-26; and

(c) the steps taken or likely to be taken by the Government to prevent cyber crimes and to strengthen cyber crime investigation and awareness in the State?

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## To Convert Hospital into Medical College

**\*194 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to

convert the 200-bed hospital currently under construction at Fatehabad into a Medical College upon its completion; and

b) if so, the details thereof?

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#### **To Construct a PHC**

**\*195 Smt. Shakti Rani Sharma (Kalka):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to construct a Primary Health Centre (PHC) in village Ganesh-Pur Bhorian of Kalka Assembly Constituency; and

b) if so, the details thereof togetherwith the time by which the construction work of the abovesaid PHC is likely to be started and completed?

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#### **To Provide Names and Numbers of Cities whose Master Plans not Regularized**

**\*196 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state: -

a) the names and number of cities in the State whose Master Plans have not been formally regularized or notified till to date togetherwith the reasons thereof; and

b) whether the Government is aware that the absence of regularized Master Plans directly encouraging the proliferation of unauthorized colonies and the emergence of land mafias in these areas?

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#### **To Take Over the Land by MCF**

**\*197 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the land traditionally used for "Holi Dahan" situated near the Government Girls Senior Secondary School on Tigaon Road, Ballabgarh has not yet been formally taken over or demarcated by the

Municipal Corporation Faridabad (MCF); and

b) the reasons for which this land has not been brought under the direct jurisdiction of the Municipal Corporation Faridabad as on date ?

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### **To Provide Free/Concessional Travel Facility**

**\*198 Sh. Randhir Panihar (Nalwa):**

Will the Transport Minister be pleased to state: -

a) whether the Cooperative Transport Policy framed during the year 1992—93 in the tenure of late Chaudhary Bhajan Lal Ji is still in force and being implemented in the State at present;

b) if so, the reasons for which the benefits of free or concessional travel to students, senior citizens and other eligible categories, as prescribed by the Government policy are not being provided in the buses operated by private/operators cooperative transport societies togetherwith the details thereof; and

c) if not, the time when the said policy was amended or modified togetherwith the reasons thereof?

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### **To Reconstruct the Roads**

**\*199 Sardar Mandeep Chatha (Pehowa):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the following roads falling under the Pehowa Assembly Constituency are in a dilapidated condition:-

(i) Pehowa to village Guldehra via Galedwa;

(ii) Bhadrakali Temple to village Jhansa;

(iii) village Guldhera to Mangna via Dhulgarh;

(iv) village Gumthala to Bhagal via Kheri Shishgran, Helwa, Seonsar and Kakrala;

b) if so, whether there is any proposal under consideration of the

Government to reconstruct the abovesaid roads; and

c) whether it is also a fact that a road from village Ramgarh to Nauch was announced in 2018 and for which funds have already been released by the Government; if so, the time by which it is like to be constructed?

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**Number of Active Workers Registered Under MGNREGA.**

**\*200 Smt. Pooja(Mullana ) :**  
**Ch. Aftab Ahmed(Nuh) :**

Will the Rural Development Minister be pleased to state: -

a) the year-wise number of active workers registered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in State during the last five years;

b) the year-wise number of active workers who were provided with one hundred days of employment under the Scheme during the last five years;

c) the year-wise number of active workers who were paid unemployment allowance under the Scheme during the last five years;

d) the year-wise amount of compensation paid to active workers in cases where wages were delayed beyond fifteen days, during the last five years; and

e) the time by which the pending unemployment allowance is likely to be credited into the bank accounts of the active workers?

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